

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP (CAA) No. 707/KB/2018  
CA (CAA) No. 55/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY, 2018, 10:30 A.M.

Name of the Company	Sterling Bolts Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhuteria, Advocate }  
2. Mr. N. Gururamurthy, FCA. } Petitioner. Gururamurthy  
11/8/2018

ORDER

The Ld. Counsel and Ld. FCA for the Petitioner is present.

Heard. Admit. Reserved for Orders.

Sd

(Jinan K.R.)  
Member (J)